

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2472
ANSWERED ON:14.03.2006
SALE OF FAKE BOOKS
Meghwal Shri Kailash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the news relating to the sale of pirated text books had been published in the newspapers last year and lakhs of pirated text books have been seized in the raids conducted recently;
- (b) If so, the reasons as to why the incidents of sale of pirated text books are still going on in the open market; and
- (c) the steps being taken by the Government to completely check the said activity?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M. A. A. FATMI)

(a) and (b) : Piracy of copyright material including of text books is a problem that all copyright industries including the publishing industry face. The police departments under the State Government conduct frequent anti-piracy activities including raid and seizure operations to curb such activities. Wide publicity through newspaper reports and press releases is given to such enforcement activities to deter potential pirates. For such anti- piracy activities, many States have also created anti-piracy cells in their respective Police Departments or have entrusted such activities to the Economic Offences Wings of the Department. Earnest attempts are being made to restrict this criminal activity to the minimum. This is an on-going activity which would bear fruit through sustained pressure on piracy.

(c): There are adequate provisions in the Copyright Act, 1957, providing for civil and criminal remedies against such violations.

However, it is for the affected right holders to move the machinery for appropriate relief.